

3. केन्द्रीय पुस्तकालय छात्रावास, अध्यापक होस्टल, स्वास्थ्य केन्द्र के भवनों तथा कुलपति के निवास तथा अध्यापन ब्लाक सहित स्टाफ क्वार्टरों के निर्माण के लिए।

4. शिक्षा तथा शिल्प कला कार्य के लिये उपस्कर।

III. जामिया मिलिया इस्लामिया, नई दिल्ली

1. इतिहास, अर्थशास्त्र, राजनीतिक शास्त्र, हिन्दी, फारसी तथा विज्ञान (भौतिकी रसायन तथा गणित) के विभागों तथा अध्यापक कालेजों के लिए अतिरिक्त स्टाफ।

2. केन्द्रीय पुस्तकालय, छात्रावास, छात्र-गृह, गैर आवासी छात्र केन्द्र, अध्यापक होस्टल के भवनों तथा कुलपति के निवास तथा अध्यापन ब्लाक (विज्ञान) सहित स्टाफ क्वार्टरों के निर्माण के लिए।

3. विज्ञान विभागों के लिए उपस्कर।

4. पुस्तकालय पुस्तकों की खरीद।

5. प्रकाशन।

भाषायोग ने इन संस्थाओं को यह भी सलाह दी है कि कुछ प्राथमिकताओं तथा कुछ वित्तीय सीमाओं के अन्दर इन कार्यक्रमों को कार्यान्वित करना चाहिए।

पटना बंकरान तथा पटना सिटी रेलवे स्टेशनों के नाम बदलना

6521. श्री रामावतार शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या किसी रेलवे स्टेशन का नाम बदलने के लिये उनके मंत्रालय की अनुमति प्राप्त करना आवश्यक है ;

(ख) क्या बिहार सरकार ने पटना बंकरान तथा पटना सिटी रेलवे स्टेशनों के

नाम बदल कर क्रमशः पाटलीपुत्र तथा पटना साहिब रखने की सिफारिश की है ;

(ग) क्या यह सिफारिश गृह-कार्य मंत्रालय के विचाराधीन है ; और

(घ) यदि हां तो इस संबंध में सरकार द्वारा कब तक निर्णय कर लिये जाने की संभावना है और इसमें विलम्ब होने के क्या कारण हैं ?

गृह-कार्य मंत्रालय में उप मंत्री (श्री के० एस० रामास्वामी) : (क) से (ग) - जी हां श्रीमान्।

(घ) इस प्रकार के मामलों में किसी निर्णय पर पहुंचने से पहले विभिन्न प्राधिकारियों से सलाह लेनी पड़ती है तथा ऐसी सलाहों में कुछ समय अवश्य लगता है। इसलिए निर्णय किये जाने की कोई निश्चित भविष्य बताना संभव नहीं है।

Demolition of Shops in Chandigarh

6522. SHRI SHRICHAND GOEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Administration of Chandigarh has demolished Patel, Janta and Randhawa markets with bulldozers and has forcibly ejected the shopkeepers; and

(b) whether it is a fact that sufficient notice was not given to the shopkeepers before ejecting them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). The unauthorised squatters of Patel, Janta and Randhawa markets numbering about 145, 70 and 68 respectively were removed by the Chandigarh Administration after the notices given to them under Section 173 of the Punjab Municipal Act, 1911. The squatters complied with the notice and vacated the site. After the site had been

cleared by the encroachers a bulldozer was used to level the ground to make it fit for further use.

U.G.C. Grades of Pay to Teachers of Privately Managed Schools/Colleges

6523. SHRI SHRICHAND GOEL: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received some representation from the Union Territory Administration of Chandigarh regarding the grant of University Grants Commission grades to the teachers of privately managed Colleges and Schools in Chandigarh; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) The matter is under consideration.

Linguistic Survey of India

6524. SHRI SHIVA CHANDRA JHA: Will the HOME MINISTER be pleased to state:

(a) whether Government propose to undertake a new linguistic survey of India;

(b) if so, when; and

(c) what is the present population of the Maithili speaking people in India and in which district of Bihar they predominate?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) No, Sir.

(b) Does not arise.

(c) According to the 1961 Census, 4,984,811 persons in India returned Maithili as their mother tongue. Maithili speaking people predominate

in Darbhanga and Saharsa Districts of Bihar where they constitute more than 65 per cent of the total population of each of these districts.

Phizo's contact with Lachit Sena of Assam

6525. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Mr. Phizo is in contact with the Lachit Sena in Assam; and

(b) if so, the reaction of Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Government have no such information.

Explosives used in Gauhati-riots

6526. SHRI BENI SHANKER SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some rare explosives are believed to have been used in cases of arson during the Republic Day disturbances in Gauhati;

(b) whether the bricks of a factory burnt down during the disturbances were found to have melted into a glassy substance which was possible only in a temperature of more than 1,000 degree C; and

(c) if so, the outcome of the investigations made in this regard and the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). Information is being collected and will be placed on the Table of the House.